

[श्री रघुनाथ सिंह]

को पहली पार्लियामेंट में हमारे एक दोस्त ने उपस्थित किया था, लेकिन तब यह इस स्टेज पर नहीं आया था। उन दोस्त ने हम से यह अनुरोध किया था कि इस बिल को हम फिर इस पार्लियामेंट में मूव करें।

उपाध्यक्ष महोदय : क्या वह पार्लियामेंट के मेम्बर नहीं रहे ?

श्री रघुनाथ सिंह : जी हाँ, वह मेम्बर नहीं रहे।

उपाध्यक्ष महोदय : ऐसा खतरा आप के लिये तो नहीं है।

श्री रघुनाथ सिंह : इस लिये मैंने इस बिल को आपके सामने उपस्थित किया है और मुझे पूरी उम्मीद है कि जितने पुरुष लोग यहाँ पर बैठे हैं, वे अपने अधिकारों की रक्षा के लिये मेरे इस बिल का समर्थन करेंगे।

Mr. Deputy-Speaker. Motion moved:

"That the Bill further to amend the Indian Penal Code, 1860, be taken into consideration".

Shri D C. Sharma: I rise to oppose this Bill. I do not think the Mover of the Bill has given any arguments in favour of the Bill that he has brought forward. He has only stated that this Bill is a legacy to him from some kind-hearted Member who was in the House last time but who is not in the House now. I have every sympathy with that hon. Member. But I must submit very respectfully that the legatee he has chosen is not the proper person for the simple reason that he has taken over a liability without understanding its implications.

For instance, I would have liked him to expatiate on this point. I think this is the third Bill that he has moved today.

Shri Raghunath Singh: No, second.

Shri D. C. Sharma: Second. Let us take the first Bill he put forward.

Mr. Deputy-Speaker: The hon. Member may continue next time.

MANAGEMENT OF LIGHT RAILWAYS (TAKING OVER BY THE STATE) BILL\*

Shri Jhulan Sinha (Siwan): I beg to move for leave to introduce a Bill to provide for the taking over for a limited period by the State of the management of Light Railways in the country with a view to improve their working and ensure a reasonable standard of comfort and convenience to the passengers using them.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the taking over for a limited period by the State of the management of Light Railways in the country with a view to improve their working and ensure a reasonable standard of comfort and convenience to the passengers using them".

The motion was adopted.

Shri Jhulan Sinha: I introduce the Bill.